NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/590/IB/2017

NAME OF THE PETITIONER(S)

: EOC POLYMERS INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: D.C. MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V) PRASHANTH KIRAN

Counsel for Applicant

2. V.M. KARTHK.

Coursel for Respondence

<u>ORDER</u>

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 21.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc